and Alighabad of the river Gangas Bhagirathi-Hooghly has been accorded the status of a National Waterway. With a view to developing this National Waterway for introduction of river services, it has been divided into three stretches namely Haldia-Farakka. Farakka-Patna and Patna-Allahabad. A Scheme (costing Rs. 189.50 lakhs) for providing infrastrucutral facilities between Haldia and Farakka stretch has been sanctioned. A similar scheme opeting Rs. 390 lakhs to develop the stretch between Farakka and Patna has also been formulated and is under process. As regards the stretch between Patna and Allahabad, a Pilot Project at a cost of Rs. 978.60 lakhs has also been sanctioned for an indepth study and identification of problems for developing this stretch for introduction of river services.

(b) to (d): The date for completion of the navigational lock and other ancilliary works at Farakka has been shifting from time to time. It was expected to be completed by December, 1984. However, according to the latest indications, due to delay in finalising the modification of the Caisson stop logs, the navigational lock is now expected to be completed by December, 1985, afterwhich a through navigation between Patna and Farakka will be possible.

(e) The cost of the navigational lock at Farakka has recently been revised and its completion by December, 1985 will not involved any extra expenditure.

(f) and (g): The working Group on Island Water Transport for the 7th Five Year Plan 1985-90 has recommended the following waterways for declaring, them as National Waterways :---

- (i) The Brahmaputra
- (ii) The Godavari

(iii) The West Coast Canal

- (iv) The Sunderbans
- (v) The Krishna.

The 7th Bive year Plan is however yet to be finalised.

Cause of the Fire in 327 up Nagpur Passenger Train

749. SHRI	VIJAY	KUMAR
	YADAV:	
SHRI	BALASAHE	B VIKHE
	PATIL :	
SHRI	DHARAMP	AL SINGH
	MALIK :	-
SHRI	BASUDEB	ACHARIA :
SHRI	K. PRADH	ANI:
SHRI	SANAT	KUMAR
İ	MANDAL :	
SHRI	HANNAN	MOLLAH:

Will the Minister of RAILWAYS be pleased to state :

(a) whether any enquiry has been conducted into the cause of the fire that broke out in two coaches of the 327 up Nagpur Passenger on Rajnandgaon-Dongargarh Section of South-Eastern Railway on February 23, 1985, and

(b) if so, the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b): Commissioner of Railway Safety, South Eastern Circle has been conducting inquiry into the fire accident to 327 up Nagpur Passenger, which occurred on Durg-Dongaragarh Section of South-Eastern Railway on 23.2.85. He has not yet finalised his report.

12.00 hrs.

PROF. MADHU DANDAVATE (Rajapur): Sir, you can follow the same procedure that the Hon. Speaker follows. He allows us to make submission and gives the ruling. Let me make the submission and gives the ruling Let make the submission and you can give the ruling.

MR. DEPUTY-SPEAKER : Yer, what is that.